

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 431 of 2020

In the matter of:

Xander Finance Pvt. Ltd.

....Appellant

Vs.

Skylark Ithaca Buyers Welfare Association & Ors.

....Respondents

Present:

Appellant: Mr. Arvind Nayar, Sr. Advocate with Ms. Upasana Chandrsekher, Mr. Ajay Bhargava, Ms. Wamika Trehan, Mr. Sidhartha Srivastava and Ms. Vansha S. Suneja, Advocates.

Respondents: Mr. Sahil Tagotra, Advocate.

ORDER

17.03.2020: After hearing learned counsel for the Appellant for a while, he sought for an opportunity to seek instructions from the Appellant.

Post the appeal 'for admission (fresh case)' on **18th March, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

am/gc